(b) what was the earlier price of each and what price was recommended by the Committee;

(c) what were the specific directions of the High Court and the Supreme Court to review in each case;

(d) what was the date applicable for which Committee recommended for price revision and from which date each price was applicable;

(e) whether it is a fact that BICP also made recommendations in respect of price revision of these drugs and formulations;

(f)  $i_f$  so, when was the last recommendation made and what price was recommended for each;

(g) whether it is a fact that his Ministry have found a number of anomalies in the working of price revision of these drugs and formulations; and

(h) if so, what are the details thereof and what steps have been taken in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) to (h) information to the extent available would be collected and laid on the Table of the Rajya Sabha.

## Price Control on Drugs

74. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Cefazidime, Cephataxime Sodium, Cephazolidine Sodium, Dextrochlorpheniramine Maleate and Ceftriazone Sodium are exempted from price control;

(b) whether it is a fact that none of these drugs are produced in the country;

(c) whether it is also a fact that these drugs have monopoly imports;

(d) what are the names of the two leading brands based on each drug alongwith the names of the manufacturers;

to Questions

(e), what is the price at which each is sold;

(f) whether it is a fact that Glaxo and Hoechst have been allowed to import the formulations, or have been permitted to formulate without undertaking basic production:

(g) whether it is a fact that price decontrol of imported formulations or imported drugs under monopoly is not in accordance with the objectives announced; and

(h) if so, what steps have been taken to include these drugs have under price control?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) and (b) Yes Sir.

(c) Details of imports of individual drugs are not being monitored by this Department.

(d) and (e) The requisite information to the extent available with the Government is given in the annexed Statement. [See Appendix CLIV Annexure No. 5].

(f) While Ms. Glaxo have been granted a letter of intent for the manufacture of Ceftazidine Injection, Mls. Hoechst have been granted on industrial the manufacture of licence for without Cefotaxime Sodium Injection the condition to manufacture the basic fulfilled the ratio drug because they parameters.

(g) and (h) The Standing Committee which has been constituted in this department will examine such issues also.

Price control on drugs of M/s. Hoechst, Glaxo, German remedies and Infra.

75. SHRI BEKAL UTSAHI. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the names of drugs of

Hoechst, Glaxo, German Remedies and Infar which have been excluded from price control in spite of the fact that they do not fully any of the five exclusion criteria;

(b) whether it is a fact that his Ministry received a number of representations for inclusion of these drugs under price control;

(c) if so, when were the representations received and what are the names of the drugs;

(d) what are the reasons given in these representations in suport of inclusion of each drug; and

(e) what action has been taken and

by when these drugs would be included under price control?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) The names of price controlled drugs of. M/s. Hoechst, Glaxo German Remedies and Infar are given in the enclosed Statement, (See below).

(b) to (e) A number of representations have been received by the Government to include certain bulk drugs under Scheduled Categories. In order to deal with all such representations including other matters connected with the Drugs (Prices Control) Order, 1987, Government has constituted a Standing Committee.

### Statement

M/s. German Remedies

- 1. Sulphamoxole
- 2. Theophylline (Hydroxy Ethyl Ester)
- 3. Tri-methoprim
- 4. Xanthinol

#### M/s. Glindia

- 1. Betamothasone
- 2. Ibuprofen
- 3. Ranitjdine
- 4. Vitamin 'A'

#### M/s. Hoechst (India) Ltd.

- 1. Baralgan Ketone
- 2. Frusemide
- 3. Pheniramine
- 4. Pyrrolidine Methyl Tetracycline

#### M/s. Infar

No price controlled drug being manufactured.

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